

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 305 /9//HDB/2017
NAME OF THE COMPANY	Madhucon Projects Limited
NAME OF THE PETITIONER(S)	Shri Shrikrishna Rail Engineers
NAME OF THE RESPONDENT(S)	Madhucon Projects Limited
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA. Sanjay Kumar Ruia	Professional Representative	casanjayruia@gmail.com 9322593264	S.K. Ruia
Arushi Singh	Professional Representative	arushisinghal08@gmail.com 9699947311	Arushi Singh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Naveen Kumar	Counsel	kadaverugunk@gmail.com 9030884427	K. Naveen Kumar
K. Narsimha Reddy	Counsel	9603276095	K. N. Reddy.

Heard Shri Sanjay Kumar Ruia and Ms Arushi Singh, Ld CS for the Petitioner and Shri K. Naveen Kumar and Shri K. Narsimha Reddy, Ld. Counsels for the Respondent.

The Ld. Counsel for the Respondent submit that they have filed their counter and will also be serving a copy to the other side today. The Ld. Counsel for the Petitioner submitted an affidavit dated 05.01.2018 and also a letter dated 06.01.2017 from the proposed IRP requesting recuse herself as the proposed IRP from the instant case at the request of the Ld. Counsel for the Petitioner.

Post the matter on 29.01.2018.

Member (T)

Member (J)